

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 58 & 59 of 2011

Dated : 8th July, 2011

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

N.T.P.C. LimitedAppellant(s)

Versus

CERC & Ors.Respondent(s)

Appeal No. 58 of 2011

Counsel for Appellant(s): Mr. M.G. Ramachandran
Mr. Swetaketu Mishra

Counsel for Respondent(s): Mr. Manoj Dubey for R.2
Ms. Suparna Srivastava for CSPTCL

Appeal No. 59 of 2011

Counsel for Appellant(s): Mr. M.G. Ramachandran
Mr. Swetaketu Mishra

Counsel for Respondent(s): Mr. Pradeep Misra with
Mr. Manoj Kr. Sharma for R.2

ORDER

Mr. Manoj Dubey undertakes to file Vakalatnama on behalf of Respondent No.2 in Appeal No. 58 of 2011. The learned counsel for Respondent Nos.2 & 5 seek some time to file the reply.

Mr. Manoj Kumar Sharma undertakes to file Vakalatnama on behalf of Respondent No.2 in Appeal No. 59 of 2011 and seeks some time to file the reply.

Post the matters on **18.08.2011**. In the meantime, the learned counsel for the Respondents are directed to file the replies after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS